

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1011**

Tuesday, July 26, 2022/Sravana 4, 1944(Saka)

**Update on Stand Up India Scheme in Tamil Nadu**

1011. SHRI P.WILSON:

Will the Minister of Finance be pleased to state:

- (a) whether the Ministry has details with regard to the funds allotted and disbursed under Stand Up India Scheme across the country, especially in Tamil Nadu;
- (b) how many SC, ST and woman candidates have availed the scheme for bank loans from ₹10 lakhs to Rupees one crore per bank branch for setting up green field enterprises in Tamil Nadu; and
- (c) if so, the details thereof, and if not, the reasons therefor?

**ANSWER**

Minister of State in the Ministry of Finance

(Dr. BHAGWAT KARAD)

(a) Stand Up India Scheme (SUPI) was launched in April, 2016 to promote entrepreneurship among the Scheduled Caste/ Scheduled Tribe and Women by facilitating bank loans of value between Rs.10 lakh and Rs.1 crore to at least one SC/ ST borrower and one woman borrower per bank branch of Scheduled Commercial Banks for setting up greenfield enterprise in manufacturing, services or the trading sector and activities allied to agriculture. All Scheduled Commercial Banks (SCBs) are eligible to lend under Stand Up India Scheme (SUPI).

As per the information uploaded by SCBs on the Standupmitra portal of SIDBI, an amount of Rs. 32334.37 crore & Rs. 15688.32 crore have been sanctioned & disbursed respectively across the country as on 21.07.2022 under SUPI. As regards the State of

Tamil Nadu, an amount of Rs. 3531.29 crore & Rs. 1678.74 crore have been sanctioned and disbursed respectively under this Scheme.

The Government has so far allocated Rs. 1200 crore towards Credit Guarantee Fund for Stand Up India loans (CGFSI) operated by National Credit Guarantee Trustee Company Ltd (NCGTC) –a wholly owned company of the Government of India.

**(b) and (c)** As per the information uploaded by SCBs on the Standupmitra portal of SIDBI, a total number of 10,091 branches of Scheduled Commercial Banks (SCBs) are functioning in the State of Tamil Nadu and 15,183 Women & SC/ST borrowers have availed loans under SUPI Scheme upto 21.07.2022.

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